

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 63827/2025

[Arising out of impugned final judgment and order dated 06-03-2025 in CRA No. 3376/2010 in CRA No. 3122/2010 in CRA No. 3168/2010 in CRA No. 3507/2010 passed by the High Court of Judicature at Allahabad]

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM SUJAN

Respondent(s)

IA No. 326820/2025 - CONDONATION OF DELAY IN FILING

IA No. 326821/2025 - EXEMPTION FROM FILING O.T.

Date : 05-01-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Akshay Amritanshu , AOR
Mr. Abhay Nair, Adv.
Mr. Sarthak Srivastava, Adv.
Mr. Mayur Goyal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the petitioner seeking adjournment on the ground of personal difficulty, list the matter after two weeks.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR